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CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

.....

Registration T.A. No. 367 of 1986

Ram Autar

Plaintiff-Applicant

vs

Union of India and others .. Defendants-Respondents

Hon' Mr Justice K. Nath, V.C.

Hon' Mr K. Obayya, Member(A)

(By Hon' Mr Justice K. Nath, V.C.)

The case called. No one is present for the plaintiff-applicant. Shri Ashok Mohiley learned counsel is present for the defendants-respondents. The order sheet shows that in the early part of the proceedings, the case was adjourned twice in 1987 and once in 1988 on the request of the plaintiff-applicant's counsel and since 24-4-89 appearance has not been made on behalf of the plaintiff-applicant. In the circumstances, the suit/application is dismissed for default of the applicant.

R. N. Singh
Member (A)

Q
VICE CHAIRMAN

(sns)

September 4, 1990.

Allahabad.